

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 4209
TO BE ANSWERED ON 28.03.2017**

SKILL DEVELOPMENT TRAINING THROUGH NBCFDC

4209. SHRI DILIP PATEL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of skill development training provided to the backward classes by the National Backward Classes Finance and Development Corporation (NBCFDC) during the last two years and the current year, State-wise, particularly in Gujarat;

(b) the number of persons benefited during the said period, State-wise; and

(c) the funds allocated and utilised for the said purpose, State-wise?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHAN PAL GURJAR)**

(a),(b)&(c): National Backward Classes Finance and Development Corporation (NBCFDC) implements Skill Development Training Programme Scheme through accredited Training Institutes approved by Government of India/State Government for creating employment opportunities for the members of Other Backward Classes living below double the poverty line in various States and Union Territories (UTs). The details of training programmes conducted during last two years and the current year State-wise, stating number of beneficiaries and the details of funds allocated and disbursed is attached herewith as **Annexure-A**. The details particularly in respect of Gujarat is as under:

(Rs. in Lakh)

Name of State	2014-15			2015-16			2016-17(upto 21.03.2017)		
	No. of Trainees	Amount Allocated	Disbursed	No. of Trainees	Amount Allocated	Disbursed	No. of Trainees	Amount Allocated	Disbursed
Gujarat	770	56.15	41.26	500	50.00	45.00	433	41.51	20.76

State-wise Details of Skill Development Training Provided to Backward Classes by NBCFDC during 2014-15 to 2016-17 (upto 21.03.2017)

(Rs. In Lakhs)

Sl. No.	Name of States/UTs	2014-15			2015-16			2016-17		
		No. of Trainees	Amount Allocated	Disbursed	No. of Trainees	Amount Allocated	Disbursed	No. of Trainees	Amount Allocated	Disbursed
1	Andhra Pradesh	270	26.15	18.12	995	76.81	48.60	1524	98.01	48.98
2	Assam	-	-	-	1540	146.00	133	714	50.91	24.22
3	Bihar	970	106.40	95.19	370	36.75	25.35	1265	139.64	69.82
4	Chandigarh	50	4.50	4.50	-	-	-	50	4.54	2.27
5	Chhattisgarh	340	30.35	28.36	400	23.40	11.70	593	72.65	19.52
6	Delhi	110	8.15	5.52	100	10.00	9	328	22.40	9.58
7	Goa	50	3.00	1.50	-	-	-	-	-	-
8	Gujarat	770	56.15	41.26	500	50.00	45.00	433	41.51	20.76
9	Haryana	860	70.22	70.22	1330	157.34	147.34	1226	113.58	57.15
10	Himachal Pradesh	230	15.30	15.30	342	37.80	36.81	310	60.17	30.0825
11	J&K	210	14.07	12.62	250	21.00	8.62	575	45.21	22.61
12	Jharkhand	1261	111.41	99.69	500	34.50	14.62	393	34.05	17.022
13	Karnataka	270	26.15	21.86	500	50.00	45.00	706	38.59	19.29
14	Kerala	370	32.45	27.64	120	18.00	18.00	280	29.17	14.59
15	Madhya Pradesh	690	52.61	52.61	1381	145.08	107.07	1541	154.96	83.99
16	Maharashtra	120	7.97	3.98	330	30.75	19.50	253	25.914	12.96
17	Manipur	449	35.67	32.18	380	30.38	29.31	257	22.69	11.35
18	Odisha	430	42.71	39.01	660	61.50	37.50	906	92.44	43.95
19	Pondicherry	50	3.15	1.58	-	-	-	-	-	-
20	Punjab	390	32.49	21.28	234	25.96	22.38	956	76.070	38.037
21	Rajasthan	230	16.37	10.88	1266	130.60	117.04	1283	96.68	47.87
22	Sikkim	60	3.60	3.24	-	-	-	120	12.39	6.19
23	Tamil Nadu	330	29.94	27.28	677	64.28	47.91	1778	127.63	63.82
24	Telangana	-	-	-	117	8.78	3.51	572	41.82	16.38
25	Tripura	-	-	-	217	13.65	11.63	190	14.88	7.45
26	Uttar Pradesh	705	52.25	49.51	1682	181.55	141.58	2016	175.88	84.01
27	Uttarakhand	25	1.50	0.75	305	33.90	33.90	165	15.89	8.94
28	West Bengal	2170	220.18	178.00	950	87.84	74.22	532	53.81	26.91
	Total	11410	1002.68	862.08	15146	1475.9	1188.15	18966	1661.48	807.75

(-) Indicates that for the corresponding year no beneficiary was selected.
There is no State-wise Target.

